THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M M. JACOB): (a) Yes, Sir.

(a) The PWG extremists have been active in Madhya Pradesh, Andhra Pradesh and Maharashtra in recent years. As per information available, the PWG extremists were responsible for more than 200 incidents of violance in Madhya Pradesh, Andhra Pradesh and Maharashtra during the past mour months (March, 1992 to June, 1992).

(c) and (d) Government have reports indicating establishment of liaison between LTTE and PWG. State authorities have been alerted about such reported links, Central Govt, have been impressing upon the affected State Govts, the need for taking adequate measures to control naxalite violence. All possible assistance is being provided to the State Government in this regard.

Killings and Kidnappings in Kashmir Valley

1362. SHRI TRILOKI NATH CHATURVEDI: SHRI SUNDER SINGH BHANDARI: SHRI RAM RATAN RAM: DR. MURLI MANOHAR JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killtd and kidnapped by the terrorists in Kashmir Valley
during 1991 and the last six months of 1992;

(b) the number of security personnel killed during action against .the terrorists during the same period; and

(c) the amount of ex-gratia grant or compensation paid by Government to family of each killed in the encounters? THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OI STATE IN THE MINISTRY OF HOMI AFFAIRS (SHRI M. M. JACOB): (a and (b) The Government of Jammu and Kashmir have furnished the followin; information:

	1991	1992
(i) Number of Civiliin killed in terrorist violence	382	293 (Uptc 0-06-92)
(ii) Number of Security Force nersonnel killed in terrorist violence	108 (Up'o 3 92)	52 30-06-
(iii) Number of abductions	290 (Upto)	165 0-07-9:

(b) The Government of Jammu an Kashmir have issued guidelines for pa: ment of *ex-gratia* assistance to persoi killed or permanently/partially dissbled i terrorist violence, vide their Order Ni 723-GR (GAD) of 1990 dated 10/07/91 By end June this year, the Governme of Jammu and Kashmir have issue orders senctioning payment of *ex-grm* assistance to the next of kin of lil persons killed and to 551 injured pi sons. The amount involved in neat Rs. 25.50 crores.

पंजाब में निर्दोध ध्यम्तियों की हत्य

1363. श्री गोपाल सिंह जी० सोलंकी क्या गृह मंत्री यह बताने की कुपा करें कि :

(क) क्या यह सच है कि पंजा में निर्दोष व्यक्तियों की हत्याएं की उ रही हैं ;